

**Before the Appellate Tribunal for Electricity**  
( Appellate Jurisdiction )

**Appeal No. 61 of 2012 &**  
**Appeal No. 62 of 2012**

**Dated : 21<sup>st</sup> January, 2013**

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. Rakesh Nath, Technical Member**

**Appeal No. 61 of 2012 &**  
**IA no. 280 of 2012**

**BSES Rajdhani Power Ltd. ... Appellant(s)**  
**Versus**  
**Delhi Electricity Regulatory Commission ....Respondent(s)**

**Counsel for the Appellant(s):** **Mr. S. Ganesh, Sr. Adv.**  
**Mr. Mausoor Ali**  
**Mr. Vishal Anand**  
**Mr. Saketa Musinipally**

**Counsel for the Respondent(s):** **Mr. Pradeep Misra**  
**Ms. Swapna Seshadri, Amicus Curiae**  
**Mr. A.K. Datta**

**Appeal No. 62 of 2012 &**  
**IA no. 281 of 2012**

**BSES Yamuna Power Ltd. ... Appellant(s)**  
**Versus**  
**Delhi Electricity Regulatory Commission ....Respondent(s)**

**Counsel for the Appellant(s):** **Mr. S. Ganesh, Sr. Adv.**  
**Ms. Tarunima Vijra**

**Counsel for the Respondent(s):** **Mr. Pradeep Misra**  
**Ms. Swapna Seshadri, Amicus Curiae**  
**Mr. A.K. Datta**

**ORDER**

We have heard the Learned Senior Counsel appearing for the Appellants.

Post the matter for further hearing on **4.2.2013 at 2.30 p.m.**

**(Rakesh Nath)**  
**Technical Member**

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**

**mk/pg**